

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 201/Chd/CHD/2017

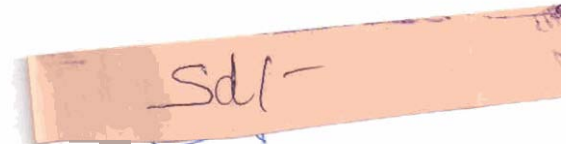
Capt. Sunil Kumar Chaudhary ...Petitioner.

Versus

M/s Ocean Security Guards & Ors. ...Respondents.

Present: None for petitioner.
Mr. Mast Ram, Practising Company Secretary
for respondent No.2.

Mr. Mast Ram, Practising Company Secretary has filed authority letter for appearing on behalf of respondent No.2. Notice of this petition be also issued to the respondent Nos. 1, 3 and 4 for 01.09.2017. Notices be sent by the petitioner by Speed Post by attaching copy of the petition with each notice separately and the petitioner shall file an affidavit stating the compliance along with the Track Report of the Post Office at least three days before the date fixed. Respondent No.2 to file the reply by the next date with copy advance to the counsel opposite.



(Justice R.P. Nagrath)
Member (Judicial)

July 19, 2017
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